

THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM II/98/2020/COMP/523

Dated 18th February 2021.

From: The Registrar General
High Court of Meghalaya
Shillong

To: 1. President/Secretary
High Court Bar Association
Shillong,

2. President/Secretary
Shillong/Nongstoin/Khlichriat/Jowai/ Nongpoh/Williamnagar/Mawkyrwat/
Resubelpara/Tura/Baghmara/Ampati District Bar Association

3. All Advocates

Subject: Request for volunteering pro bono legal services and becoming part of the "Nyaya Bandhu Panel."

Ref: Email dated 10th September 2020

Dear Sir/Madam,

With reference to subject cited above, I am to request interested advocates who are keen to volunteer pro bono legal services to the marginalised section of the society and become part of the "Nyaya Bandhu Panel" to submit the details in the prescribed proforma alongwith the application letter to the office of the undersigned directly or by post/email to highcourtmeghalaya@gmail.com on or before the 25th February 2021.

In this connection, interested advocates are requested to submit the details as per the prescribed format as under:

Sl no	Name	Gender	Mobile No	Email Address	Enrollment No	Date of Enrollment	Area of Practice	Year of Practice

This is for favour of your information and further necessary action.

Yours Faithfully,



Registrar General

Dated 18th February 2021.

Memo No. HCM II/98/2020/COMP/523- A

Copy to:

3. All District and Sessions Judges for information with request to display in the notice board.
4. President/Secretary, High Court Bar Association and District Bar Associations for information with request to display in the notice board.
5. Central Project Coordinator, High Court of Meghalaya for information and to upload in the website
6. Notice Board.
7. Office Copy.



Registrar General



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भारत सरकार
विधि और न्याय मंत्रालय
न्याय विभाग
जैसलमेर हाऊस, 26, मानसिंह रोड, नई दिल्ली-110011
GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE
Jaisalmer House, 26, Mansingh Road, New Delhi-110011

SHAILESH SHRIVASTAVA

Director(A2J)
011-23072135

D.O No: A2J/Probono/08/17
New Delhi dated : 10th Sept 2020

Dear *Madam,*

As you are aware Department of Justice has launched 'Nyaya Bandhu Panel' initiative under Nyaya Bandhu (Pro bono legal services) programme with the aim to setup and create panel of Pro Bono lawyers in the High Courts to ensure a steady stream of pro bono lawyers at the State level. In this initiative, High Court (through its Registrar General), invites applications from Advocates, practicing before the Hon'ble Court, and who are keen to volunteer pro bono legal services to the marginalized, to become part of the 'Nyaya Bandhu panel'.

2. In order to facilitate this scheme, a separate module has been created for Nyaya Bandhu Panel in the home page of Nyaya Bandhu web portal (www.probono-doj.in) which consists of login for RGs. The main purpose of this online modules is to register lawyers for making a panel of Pro Bono Lawyers. For activation of the module, the Register General will first have to update profile which will be generated immediately after the first login.

3. This module will be accessible through the respective username and login ID generated by the department and contains sub modules such as dashboards, Pro Bono lawyer registration forms, reports and queries, profile settings etc. The registration of lawyers desiring pro bono services will be done by RG through this sub module. After registration, an online notification will be generated by the system for the respective lawyer for completing process through Nyaya Bandhu mobile application.

तीव्र एवं गुणवत्ता से परिपूर्ण न्याय प्रदान करने वाली कुशल विधिक एवं न्यायिक प्रणाली
कानून के शासन में लोगों का विश्वास सुदृढ़ करती है।

An efficient legal and judicial system that delivers quick and quality justice
reinforces the confidence of the people in the rule of law.